

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

44.

C.P.(IB)/462(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Sangeeta Jain

SECTION: 94(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mily Ghoshal a/w Adv. Ritika Vijan, Ld. Counsel for the Petitioner present. Mr. Aayush Kothari i/b Alok Mishra, Ld. Counsel for the Kotak Bank present.

2. At the request of the Counsel for the Petitioner, to file an IA, list this matter on **09.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)